

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE & BANKING
(REVENUE WING)

NEW DELHI, the 30th April, 1977.

NOTIFICATION
(INCOME-TAX)

NO. 1749(F.NO.203/21/77-ITA.II) : It is hereby notified for general information that institution mentioned below has been approved by Indian Council of Social Science Research, the prescribed authority for the purposes of clause (iii) of sub-section (1) of Section 35 of the Income-tax Act, 1961, subject to the following conditions:-

- i) The funds collected by Saurashtra University, Rajkot, under this exemption will be utilised exclusively for promotion of research in Social Sciences.
- ii) That the University shall maintain separate accounts of the funds collected by them under the exemption.
- iii) That the Saurashtra University shall send an Annual Report to the Indian Council of Social Science Research, New Delhi, showing the funds collected under the exemption and the manner in which the funds were utilised.

INSTITUTION

SAURASHTRA UNIVERSITY, RAJKOT.

This notification is effective from 1st April, 1977.

Sd/-

(J.P.SHARMA)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. The Secretary, Indian Council of Social Science Research, 11 P.A. Hostel Indraprastha Estate, New Delhi, with reference to his letter No. F-6-3/77-A dated 5th April, 1977.
5. The Registrar, Saurashtra University, University Campus Kalabad Road Rajkot-360005, with reference to his letter No. Acctt/Income-tax/16021/77 dated 17th January, 1977.
6. Comptroller & Auditor General of India. (20 copies).
7. Bulletin Section of D.I.(R.S.&P), New Delhi. (5 copies).

Sd/-

(J.P. SHARMA)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

AUTHORISED FOR ISSUE

J.P. 4/10/77
(S.E. PRASAD)

HEAD OFFICER

DIRECTORATE OF INSPECTION (RS&P).

* SHARMA *

12/5/77

NO. CC/ITA.II/1693/448/RSP/77.

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J. P. Sharma
(S.C. PRASAD)

HEAD OFFICER
DIRECTORATE OF INSPECTION (RS&P).

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DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

AUTHECRISED FOR ISSUE


(S.E. PRASAD)

CHIEF OFFICER
DIRECTORATE OF INSPECTION(RS&P).

* SHARMA *

12/5/77

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